

DIVISION BENCH

ITEM NO.119

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No. 29/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ZABRAKU INTERACTIVE SERVICES PVT. LTD. & ANR. V/S ROC, KANPUR
UNDER SECTION	252 (1) OF COMPANIES ACT, 2013

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 18th October, 2023.

-Sd-

(Deputy Registrar)

15th September, 2023

*Avaneesh Kumar Singh
(Stenographer)*